

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No. 1328/2026-CPS

Sealed quotations are invited from reputed firms for undertaking on-site Annual Maintenance for the following Computer Hardware of the High Court for the State of Telangana.

SL. NO	DESCRIPTION	AIO PC CONFIGURATION	TOTAL NOS.	YEAR OF PURCHASE
01	All-in-One Desktop Personal Computers (Model No. HP 200 G4 22)	1. PROCESSOR: Intel Core i3-7100 Latest Generation Processor with OEM motherboard (2.) MEMORY: 08GB DDR4 RAM with 32GB expandability (3) STORAGE: 512 SSD hard disk (4) MONITOR: 21.5" TFT LED Monitor (5) DVD: Sata DVD Writer (6) HD WEBCAM: Built-in (7) WIFI: Built-in (8) USB PORTS: 04 Nos. of USB ports (with 03 Nos. USB 3.0 & 02 Nos. USB 2.0) (9) HDMI: One HDMI/Display Port & Audio ports (10) INTEGRATED: Integrated HD Graphic, Integrated Audio Controller, Integrated On-board 10/100/1000 MBPS NIC (11) KEYBOARD & MOUSE: USB 104 keys Mechanical Keyboards & USB 2 button optical scroll mouse (12) OPERATING SYSTEM: Preloaded Windows 10 Pro operating system with DVD media (13) WARRANTY: Five (05) onsite comprehensive warranty from Original Equipment Manufacturer (O.E.M).	100	2021

Note: Interested bidders can inspect the model computer hardware during the Office hours - 10:30 A.M to 5:00 P.M - at Computer Section, 6th Floor, Administrative Building, High Court for the State of Telangana, Near City College, Hyderabad on all working days up to 28-10-2026.

9. The successful bidder will have to furnish Unconditional Bank Guarantee @ 10% of the AMC value to the High Court for the State of Telangana valid for one (01) year within 15 working days of issue of Purchase Order, towards service guarantee.
10. The AMC amount will be paid to the successful bidder in four equal instalments i.e., at the end of each quarter, through the PAO and the amount will be directly credited to the account of the successful bidder.
11. The Registrar (Protocol) I/c. Registrar (I.T) (H.C.) may at his discretion ask the bidder for clarification of their bids including price.
12. The Registrar (Protocol) I/c. Registrar (I.T) (H.C.) reserves the right to accept or reject any or all the quotations without assigning any reasons.

The intending bidders shall submit their sealed quotations to the undersigned on or before 28-10-2026 during the office hours, duly superscribing the sealed cover about the Tender description.

HYDERABAD
DATE: 14 -10-2026


REGISTRAR (PROTOCOL)
I/c. REGISTRAR (I.T.) (H.C.)